

MEGA TEXTILE PARKS

547. SHRI RAJIV PRATAP RUDY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has approved a scheme to build seven mega textile parks;
- (b) if so, the details thereof along with the process, investment, financing source, projected boost to manufacturing, export of textiles, employment and the timeline of development;
- (c) the details of the Challenge Method to select the sites for the parks and the suggested locations thereof; and
- (d) the details of the existing textile park schemes and their contribution to the sector?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): With a view to attract investment, boost employment generation and position itself strongly in the global textile market, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites including plug and play facility with an outlay of Rs. 4445 cr for a period of seven years upto 2027-28. The salient features are:- (i) Willing state governments to have ready availability of contiguous and encumbrance-free land parcel of 1000+ acres for being eligible. (ii) It is envisaged to be on Public Private Partnership (PPP) mode. (iii) there is a provision of Development Capital Support (DCS) @30% of the project cost with a maximum support of ₹ 500 Cr and ₹200 Crore per park for Greenfield and Brownfield PM MITRA Park respectively. The DCS is for creation of Core Infrastructure. (iv) There is provision of Rs. 300 Cr. per park for incentivizing the industries to set up their units in the park. There is a provision to use 10% of the park's area for Commercial Development(CD) and revenue stream from CD may help maintenance of common assets and facilities.

(c): The selection of sites will be by way of challenge method with weightage of parameters for examples connectivity, power infrastructure, water and waste water disposal system, Industry Friendly labour laws, Single Window Clearances, Stable and Conducive industrial/textile policy of the state. States like Tamil Nadu, Punjab, Odisha, Andhra Pradesh, Gujarat, Rajasthan, Assam, Karnataka, Madhya Pradesh and Telangana have expressed interest so far.

(d): Government of India is implementing the Scheme for Integrated Textile Park (SITP) which provides support for creation of world-class infrastructure facilities for setting up of textile units. Government grant upto Rs. 40.00 crores per park is released in instalments, subject to the progress achieved in creation of infrastructure and common facilities. Out of 56 Textile Parks approved/sanctioned, 24 parks have been completed as per scheme guidelines. In these parks, a total of 1757 units are operational, and Rs.12470 crs(approx) of investment have been mobilized and have generated 95644 employment till date.
